

From

Registrar General
High Court of Uttarakhand
Nainital

To

1. All the District Judges,
2. Principal Judge/ Judge, Family Courts
State Judiciary of Uttarakhand

C.L. No. 19 /U.H.C./Admn.B/2023

Dated: 28th July, 2023

Subject: Monitoring Of Infrastructure Work In District And Outlying Courts.

Sir,

In continuation of the C.L. No. 12/U.H.C./Admn.B/2023 dated 27.05.2023 on the subject noted above, I am directed to inform you that there is partial modification in the format/ proforma, in which the Members of the Committee are submitting their report, individually as well as jointly, on Infrastructure Work. The modified format/ proforma is being enclosed herewith.

2. You are, therefore, requested to submit the reports on Infrastructure Work in the modified format/ proforma henceforth.

Yours sincerely,

Encl: as above.

(Anuj Kumar Sangal)
Registrar General

C.L. No. 4042 /U.H.C./Admn.B/2023

Dated: 28th July, 2023

Copy forwarded to:

1. PPS to Hon'ble the Chief Justice, with the request to place the same before His Lordship for kind perusal.
2. PS/PA to Hon'ble Judge(s), with the request to place the same before His Lordship for kind perusal.
3. All the Registrars of the High Court.
4. Deputy Registrar, Accounts Section of the High Court.
5. Asstt. Registrar (I.T.), High Court for uploading the same on the official website.
6. Guard File.

(Anuj Kumar Sangal)
Registrar General

Certification Report of the Work

I, Sri/Mrs/Ms., time to time, visited the site and inspected the work of for which budget of ₹..... was sanctioned *vide* G.O. dated I certify that the construction agency has executed the work satisfactorily and as per the provisions made in the estimate, against which the said budget was sanctioned. However, this certification does not dilute the responsibility of the Construction Agency, in case, at later stage it is found that there is some shortcoming in the work or there is deviation, from the estimate, in the work.

Dated:

(Signatures)

Nazir/ PWD Officer/ Judicial Officer

Certification Report of the Work

It is certified that the site of the work, pertaining to, for which budget of ₹ was sanctioned *vide* G.O. dated has been executed by the construction agency satisfactorily and as per the provisions made in the estimate, against which the said budget was sanctioned. However, this certification does not dilute the responsibility of the Construction Agency, in case, at later stage it is found that there is some shortcoming in the work or there is deviation from estimate in the work.

Dated:

(Signatures)
Nazir/ Central Nazir

(Signatures)
PWD Officer

(Signatures)
Judicial Officer